

- (d) if so, the steps taken by Government in this regard; and
- (e) the details of schools providing defence training to girls in India?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) As per existing policy, the training at National Defence Academy (NDA) is restricted to male candidates only and thus, girls are not allowed to participate in the entrance exam.

(c) to (e) The Government has decided to implement admission of girl children in 06 Sainik Schools *viz.* Chhingchhip (Mizoram). Kalikiri (Andhra Pradesh), Kodagu (Karnataka), Ghorakhal (Uttarakhand), Chandrapur (Maharashtra) and Bijapur (Karnataka) for the academic session 2020-21. In remaining Sainik Schools in the country, it has been decided to implement from the academic session 2021-22.

Strategy for export of defence products under 'Make in India' programme

19. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has firmed up any strategy for export of defence products manufactured under 'Make in India' programme to other nations;
- (b) if so, the details thereof;
- (c) whether any target has been fixed for export of defence products; and
- (d) whether the manufacturers of defence products would also be permitted to market their products outside the country directly without involvement of Government in any manner?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (d) Various strategies have been firmed up and reforms introduced to enhance Defence exports. These measures are given in Statement.

Statement

Strategy for Export of Defence Products under "Make in India" Programme

- (i) Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) Category 6 titled "Munitions List" that was hitherto "Reserved" has been populated and Military Stores list notified *vide* Notification No.115(RE-2013)/2009-2014 dated 13th March 2015 stands rescinded.

- (ii) The Director General of Foreign Trade (DGFT) *vide* Public Notice No. 4/ 2015-20 dated 24th April, 2017, notified Department of Defence Production (DDP) as the Licensing Authority for export items in Category 6 of SCOMET. The export of items specified in Category 6 (Munitions List) except those covered under Notes 2 & 3 of Commodity Identification Note (CIN) of the SCOMET is now governed by the Standard Operating Procedure issued by the Department of Defence Production (DDP), Ministry of Defence.
- (iii) Standard Operating Procedure (SOP) for the export of munitions, list items has been simplified and placed on the website of the DDP.
- (iv) A completely end-to-end online portal for receiving and processing authorisation permission has been developed. The applications submitted on this portal are digitally signed and the authorization issued is also digitally signed.
- (v) The Government has notified the Open General Export License (OGEL)- a one time export license, which permits the industry to export specified items to specified destinations, enumerated in the OGEL, without seeking export authorization during the validity of the OGEL.
- (vi) Scheme for Promotion of Defence Exports has been notified to provide an opportunity to the prospective exporters an option to get their product certified by the Government and provides access to the testing infrastructure of Ministry of Defence for initial validation of the product and its subsequent field trials. The certificate can be produced by the prospective exporter for marketing their products suitably in the global market.
- (vii) A separate Cell has been formed in the Department of Defence Production to co-ordinate and follow up on export related action including enquiries received from various countries and facilitate private sector and public sector companies for export promotion.
- (viii) A Scheme to provide financial support to Defence Attaches for taking up actions for promoting exports of Indian made defence products both

of public and private sector in the countries to which they are attached has been notified.

- (ix) Targets have been set for the Defence Public Sector Undertakings and OFB for export of Defence products.

Setting up of defence corridors

20. SHRI PARIMAL NATHWANI: Will the Minister of DEFENCE be pleased to state:

(a) whether defence corridors are being set up in the country for defence equipment production;

(b) if so, the details of the locations where the said corridors are being set up along with the amount of funds estimated to be spent thereon;

(c) the present status of the defence corridors;

(d) whether Government proposes to set up at least one defence corridor in Jharkhand and Gujarat; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (e) In pursuance to the budget announcement (2018-19), it has been decided to set up two Defence Industrial Corridors in the Country, one in Uttar Pradesh and another in Tamil Nadu. Subsequently, six nodes in Uttar Pradesh Defence Corridor *viz.* Agra, Aligarh, Chitrakoot, Jhansi, Kanpur and Lucknow have been identified. Similarly, for Tamil Nadu Defence Corridor, five nodes *viz.* Chennai, Coimbatore, Hosur, Salem and Tiruchirappalli have been identified. Investments of approx. ₹ 3700 crore were announced for Uttar Pradesh Defence Corridor by Ordnance Factories Board (OFB)/Defence Public Sector Undertakings (DPSUs) & Private Industries and investment of approx. ₹3100 crore were announced by OFB/DPSUs and private industries for Tamil Nadu Defence Corridor.

Till date, six consultation meetings of stakeholders each in Uttar Pradesh and Tamil Nadu were organized across its various nodes. Further, Government has also appointed a consultant for the preparation of Detailed Project Report for these two Defence Corridors.